

(b) if so, by when these schemes would be approved; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) Development of Tourism is primarily undertaken by State Governments/UT Administrations. However, Ministry of Tourism provides Central Financial Assistance for projects which are prioritized in consultation with them. The projects which are complete as per scheme guidelines are sanctioned subject to availability of funds, *inter-se* priority and utilization of funds released earlier.

The following 9 project proposals for development of tourism infrastructure and for fairs and festivals, submitted by the State Government of Rajasthan are under process for grant of CFA in the current financial year, *i.e.* 2014-15 subject to adherence to the Scheme Guidelines.

Sl. No	Rajasthan
1.	Mega Desert Circuit–Jaisalmer-Jodhpur-Bikaner-Sambhar-Pali-Mount Abu
2.	Mewar Complex Circuit
3.	Hadoti Circuit for Jhalawar-Baran-Bundi
4.	Development of Sawai Madhopur-Karauli
5.	Development of Bharatpur-Vair-Deeg
6.	Development of Dholpur as a Destination – Light and Sound show at Muchkund, Development of Talab Shahi, Cruise in Chambal, Conservation of Cenotaphs etc.
7.	Development of Sahalio Ki Bari, Udaipur
8.	Development of Sekhawati
9.	Organizing of fair and festival/events in Rajasthan

Declaring sites of freedom struggle as places of national importance

294. SHRI TARUN VIJAY: Will the Minister of TOURISM be pleased to state:

(a) whether Government is considering to make the sites of freedom struggle and martyrdom of revolutionaries in Tamil Nadu as places of national importance;

(b) whether Government has any information about the great sacrifices of Rani Velu Nachiyar and Muradu Pandiar brothers hanged in 1801 by British with 400 other Tamil freedom fighters; and

(c) whether Government would consider making such places revolutionary pilgrim centres and tourist places for national integration?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) The development and promotion of various tourism destinations and products and implementation of tourism projects is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) to various State Governments and Union Territory Administrations for tourism projects prioritised in consultation with them for each financial year, subject to receipt of Detailed Project Report (DPR), liquidation of Utilization Certificates (UC), availability of funds, *inter-se* priority and adherence to scheme guidelines.

The Ministry of Tourism had, sanctioned Freedom Fighters Circuit project to Tamil Nadu during the year 2008-09 with CFA of ₹ 290.19 lakh. No projects having focus on Rani Velu Nachiyar and Muradu Pandiar brothers has been prioritized by the State Government of Tamil Nadu.

The Ministry of Tourism does not have any policy to declare any site as a pilgrim centre or tourist destination.

Deployment of women personnel at tourist spots

†295. DR. SANJAY SINH: Will the Minister of TOURISM be pleased to state:

- (a) whether Government is considering to deploy women personnel at tourist spots in view of the rising incidents of crime against female tourists in the country;
- (b) if so, the details thereof; and
- (c) the concrete steps being taken to further ensure the safety of female tourists?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, the prevention of crime, including crimes against tourists, is the primary responsibility of State Governments/Union Territories. In order to ensure safety and security of tourists, including foreign tourists, Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. No specific proposal of deployment of women police personnel in tourist areas have been sent to State Governments/Union Territory Administrations. The State Governments of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, Jammu and Kashmir, Uttar Pradesh, Delhi, Punjab, Madhya Pradesh and Odisha have deployed Tourist Police in one form or the other.